

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-131/2006/11597/A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biprajit Roy,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the th 13 December, 2024.

Sub:- **Restricted Holiday.**

Ref:- Your letter No. JCD.I/18/24/7055 dated 04.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **Restricted Holiday on 05.12.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2006/11598/A, dated , 13-12-24

Copy to:

1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Smita